

ITEM NO.21 Court 5 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA No.372/2019 20-11-2019 in SPLA No.373/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT EXEMPTION FROM FILING O.T.)

WITH

CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019 (XI)
 (FOR FOR EXEMPTION FROM FILING O.T. ON IA 67925/2020
 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 67927/2020
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 82905/2020, FOR EXEMPTION FROM FILING O.T. ON IA 82910/2020
 IA No. 82910/2020 - EXEMPTION FROM FILING O.T.
 IA No. 67925/2020 - EXEMPTION FROM FILING O.T.
 IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 5025-5026/2020 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 34152/2020 ,FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 60666/2020
 FOR EXEMPTION FROM FILING O.T. ON IA 60674/2020
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 62250/2020 FOR EXEMPTION FROM FILING O.T. ON IA 109583/2020
 FOR EXEMPTION FROM FILING O.T. ON IA 109597/2020
 IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 109597/2020 - EXEMPTION FROM FILING O.T.
 IA No. 109583/2020 - EXEMPTION FROM FILING O.T. IA No. 60674/2020 - EXEMPTION FROM FILING O.T. IA No. 62250/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 60666/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 13536/2020 (XI)

(FOR FOR CONDONATION OF DELAY IN FILING ON IA 58921/2020
 FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 58925/2020
 FOR EXEMPTION FROM FILING O.T. ON IA 58926/2020
 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 58929/2020
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 62267/2020)

FOR EXEMPTION FROM FILING O.T. ON IA 109606/2020
 FOR EXEMPTION FROM FILING O.T. ON IA 109836/2020
 IA No. 58921/2020 - CONDONATION OF DELAY IN FILING
 IA No. 109836/2020 - EXEMPTION FROM FILING O.T.
 IA No. 109606/2020 - EXEMPTION FROM FILING O.T.
 IA No. 58926/2020 - EXEMPTION FROM FILING O.T.
 IA No. 62267/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 58929/2020 - PERMISSION TO FILE
 LENGTHY LIST OF DATES
 IA No. 58925/2020 - PERMISSION TO PLACE ON
 RECORD SUBSEQUENT FACTS)

Date : 06-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
 HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
 Mr. Parthiv K. Goswami, Adv.
 Ms. Diksha Rai, AOR
 Mr. Ankit Agarwal, Adv.
 Mr. Amit Jaiswal, Adv.
 Ms. Devanshi Singh, Adv.
 Ms. Ragini Pandey, Adv.
 Mr. Ambrish Singh Yadav, Adv.

For Respondent(s) Mr. Abhinav Gupta, Adv.
 Mr. Harsh Jain, Adv.
 Mr. Pankaj Kumar Singh, Adv.
 Mr. Satish Kumar, Adv.
 Mr. Satpal Singh, AOR

 Mr. Gopal Sankaranarayanan, Adv.
 Mr. Purushottam Sharma Tripathi, AOR
 Mr. Abhishek Tripathi, Adv.
 Mr. Vijay Pratap Singh, Adv.
 Mr. Ravi Chandra Prakash, Adv.
 Mr. Mukesh Kumar Singh, Adv.
 Mr. Amit, Adv.
 Ms. Vani Vyas, Adv.
 Ms. Tanya Srivastav, Adv.

 Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
 O R D E R

List after two weeks.

(B.Parvathi)
 Court Master

(Anand Prakash)
 Court Master